

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
IA-3631/ND/2021
IB-274/ND/2018

IN THE MATTER OF:

Shashi Sharma-Liquidator ... Applicant/Petitioner

Vs

M/s Royal Pressing and Components Pvt. ... Respondent
Ltd.

Order under Section 9 of IBC

Order delivered on 19.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

IA-3631/ND/2021:

This is a Progress Report filed by the Liquidator. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)